

21.12.2023  
Item No.6  
gd/ssd

MAT/1738/2023  
IA NO: CAN/1/2023  
TAPAN ROY  
VS  
STATE OF WEST BENGAL AND ORS.

Mr. S. Sinha Roy,  
Ms. Anjana Mehabub  
..for the Appellant.

Mr. Sk. Md. Galib,  
Ms. Sujata Mukherjee  
..for the State.

Mr. Dipanjan Datta  
..for the Respondent Nos.5 to 7.

Mr. Debnath Ganguly,  
Mr. Supriyo Dutta  
..for the Respondent No.12.

1. The learned advocate appearing for the appellant has submitted a letter given by the appellant dated 20<sup>th</sup> December, 2023 stating that the appellant does not want to proceed with the matter further.

2. Recording the said submission, the appeal is dismissed as withdrawn.

3. The letter dated 20<sup>th</sup> December, 2023 is kept on record.

**(T. S. SIVAGNAM)**  
**CHIEF JUSTICE**

**(HIRANMAY BHATTACHARYYA, J.)**